

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO.416
TO BE ANSWERED ON 19/07/2018

Restructuring of Schemes for Local Bodies

416. SHRI R. GOPALAKRISHNAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to restructure the schemes meant for local bodies;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the schemes are being/will be extended to all the States; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (d) In order to strengthen governance capabilities of Panchayati Raj Institutions to deliver on Sustainable Development Goals, the Government has launched the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) to be implemented from 2018-19 to 2021-22 with total outlay of Rs 7255.50 crore having Central share of Rs. 4500 crore and State share of 2755.50 crore. The scheme will have both central as well as state components. The central component will be fully funded by Government of India. However, Centre: State funding pattern will be 60:40 for all States, except North East and Hill States where Centre: State funding pattern will be 90:10. For all Union Territories (UTs), the Central share will be 100%.

The Scheme will extend to all States and Union Territories of the country. In achieving its objectives, the Scheme will have main thrust on convergence with Mission Antyodaya, and emphasis on strengthening PRIs in the Aspirational Districts as identified by NITI Aayog.
